

Securities Appellate Tribunal  
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

**MENTION-COURTCODE-MENTION1705- 11.00AM -11.05 AM**

**986-ADMISSION-COURTCODE-FINGRAVYWTM-AT11.05 AM**

Misc. Application	1691/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD ANDANR-EXEMPTION Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000071/2024)				

Misc. Application	1692/2023	FINGRAVYWEALTHCREATI ONSER PVT LTD AND ANR-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000071/2024)				

Misc. Application	1713/2023	ASHUTOSH SHARMA AND ORS.-DELAY Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000072/2024)				

1 SEBI Appeal	71/2024	FINGRAVY WEALTH CREATION SERVICES PVT LTD AND ANR Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0001691/2023		
Sub Matter :		Misc. Application/0001692/2023		

2 SEBI Appeal	72/2024	ASHUTOSH SHARMA AND ORS. Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0001713/2023		

**264-ADMISSION-COURTCODE-WAIVER-AT-11.07 AM**

3 Misc. Application	176/2024	AMIT SECURITIES LTD.-STAY and URGENCY Vs.	RV LEGAL	
---------------------	----------	---	----------	--

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M

CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

---

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

---

BSE LIMITED

BLANK

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000191/2024)				
	Misc. Application	177/2024	AMIT SECURITIES LTD.-EXEMPTION Vs. BSE LIMITED	RV LEGAL
(Main Matter Number :SEBI Appeal/0000191/2024)				
	SEBI Appeal	191/2024	AMIT SECURITIES LTD. Vs. BSE LIMITED	RV LEGAL
Sub Matter(Disposed) :	Misc. Application/0000175/2024			
Sub Matter :	Misc. Application/0000176/2024			
Sub Matter :	Misc. Application/0000177/2024			

**954-ADMISSION-CODE-ILLIQUIDSTOCKOPTION-AT 11.09 AM**

4	SEBI Appeal	311/2024	PRADIP KUMAR SUREKA Vs. SEBI	R.A.DHOOT AND CO.
5	SEBI Appeal	332/2024	INDIAN OPTICS PRIVATE LIMITED Vs. SEBI	Saurabh Sangle, Advocate
Sub Matter :	Misc. Application/0001530/2023			
Sub Matter :	Misc. Application/0001529/2023			
	Misc. Application	1529/2023	INDIAN OPTICS PRIVATE LIMITED - EXEMPTION Vs. SEBI	Saurabh Sangle, Advocate
(Main Matter Number :SEBI Appeal/0000332/2024)				
	Misc. Application	1530/2023	INDIAN OPTICS PRIVATE LIMITED - DELAY Vs. SEBI	Saurabh Sangle, Advocate
(Main Matter Number :SEBI Appeal/0000332/2024)				

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>255ADMISSION-CODE-BIRLAPOWER-AT11.11A.M.</u></b>				
6	SEBI Appeal	328/2024	P.V.R. MURTHY Vs. SEBI	CORPORATE PLEADERS
Sub Matter :		Misc. Application/0000630/2024		
	Misc. Application	630/2024	P.V.R. MURTHY EXEMPTION Vs. SEBI	- CORPORATE PLEADERS
(Main Matter Number :SEBI Appeal/0000328/2024)				
<b><u>966-RAHEARING-CODE-ILLIQUIDSTOCKOPTION-AT11.13</u></b>				
7	Review Application	12/2024	ASHOK KUMAR KHATER HUF Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :SEBI Appeal/0000891/2023)		Sub Matter : Misc. Application/0000425/2024		
8	Review Application	14/2024	GITESH TIKMANI HUF Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :SEBI Appeal/0000732/2023)		Sub Matter : Misc. Application/0000451/2024		
9	Review Application	15/2024	ANKIT GARG HUF Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :SEBI Appeal/0000737/2023)		Sub Matter : Misc. Application/0000491/2024		
10	Review Application	16/2024	SANGEETA JHAWAR Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :SEBI Appeal/0000648/2023)				
11	Review Application	18/2024	BALKISHAN AGARWAL Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :SEBI Appeal/0000784/2023)		Sub Matter : Misc. Application/0000546/2024		

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	425/2024	ASHOK KUMAR KHATER HUF - DELAY Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :Review Application/0000012/2024)				
	Misc. Application	451/2024	GITESH TIKMANI HUF - DELAY Vs. SEBI	
(Main Matter Number :Review Application/0000014/2024)				
	Misc. Application	491/2024	ANKIT GARG HUF - DELAY Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :Review Application/0000015/2024)				
	Misc. Application	499/2024	SANGEETA JHAWAR - DELAY Vs. SEBI	R.A.DHOOT AND CO.
	Misc. Application	546/2024	BALKISHAN AGARWAL - DELAY Vs. SEBI	R.A.DHOOT AND CO.
(Main Matter Number :Review Application/0000018/2024)				

**800-PARTHEARD-CODE-LINDEINTERIM-AT 11.15 AM**

12	SEBI Appeal	329/2024	LINDE INDIA LIMITED Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000631/2024		
Sub Matter :		Misc. Application/0000638/2024		
	Misc. Application	631/2024	LINDE INDIA LIMITED Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000329/2024)				

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	638/2024	AMIT ASHOK GADGIL - INTERVENOR Vs. SEBI	MR. HARSH KESHARIA, ADVOCATE
(Main Matter Number :SEBI Appeal/0000329/2024)				
<b><u>413-DISPOSAL-CODE-GDR-AT11.17 AM</u></b>				
	Misc. Application	1153/2022	SUNIL GODHWANI-URGENCY AND STAY Vs. SEBI	INDIA LAW ALLIANCE
(Main Matter Number :SEBI Appeal/0000808/2022)				
13	SEBI Appeal	699/2022	ANIL SAXENA Vs. SEBI	AEKOM LEGAL
Sub Matter(Disposed) : Misc. Application/0000021/2023				
	SEBI Appeal	808/2022	SUNIL GODHWANI Vs. SEBI	INDIA LAW ALLIANCE
Sub Matter : Misc. Application/0001153/2022				
Sub Matter(Disposed) : Misc. Application/0001154/2022				
Sub Matter(Disposed) : Misc. Application/0000020/2023				
Sub Matter : Misc. Application/0000197/2023				
	SEBI Appeal	65/2023	MR. BIPIN KABRA Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0001714/2022				
Sub Matter(Disposed) : Misc. Application/0000587/2023				
	SEBI Appeal	66/2023	MR. RASHI DHIR Vs. SEBI	DMD ADVOCATES
Sub Matter(Disposed) : Misc. Application/0001720/2022				
	SEBI Appeal	67/2023	NALIN NAYYAR Vs. SEBI	Bharucha and Partners
Sub Matter(Disposed) : Misc. Application/0000591/2023				

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	68/2023	RAMA KRISHNA SHETTY Vs. SEBI	ADG Legal
Sub Matter(Disposed) : Misc. Application/0000589/2023				
	SEBI Appeal	69/2023	SUNIL KUMAR GARG Vs. SEBI	AEKOM LEGAL
	SEBI Appeal	70/2023	SPINSTAR FINVEST PRIVATE LIMITED Vs. SEBI	Visesha Law Services
Sub Matter(Disposed) : Misc. Application/0000313/2023				
	SEBI Appeal	71/2023	YASHODHAM MERCHANTS PRIVATE LIMITED Vs. SEBI	Visesha Law Services
Sub Matter(Disposed) : Misc. Application/0000312/2023				
	SEBI Appeal	72/2023	KALYAN VYAPAAR PRIVATE LIMITED Vs. SEBI	Visesha Law Services
	SEBI Appeal	73/2023	SYMPHONY MERCHANTS PRIVATE LIMITED Vs. SEBI	Visesha Law Services
	SEBI Appeal	74/2023	TCK FINANCE AND LEASING PRIVATE LIMITED Vs. SEBI	Visesha Law Services
	SEBI Appeal	75/2023	MR. MANINDER SINGH Vs. SEBI	Debopriyo Advocate Moulik
Sub Matter(Disposed) : Misc. Application/0001787/2022				
Sub Matter(Disposed) : Misc. Application/0001788/2022				
Sub Matter(Disposed) : Misc. Application/0000590/2023				
	Misc. Application	98/2023	MR. DALJIT SINGH-INTERIM RELIEF Vs. SEBI	Finsec Law Advisors

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000101/2023)				
	SEBI Appeal	101/2023	MR. DALJIT SINGH Vs. SEBI	Finsec Law Advisors
	Sub Matter :	Misc. Application/0000098/2023		
	Sub Matter(Disposed) :	Misc. Application/0001741/2022		
	Sub Matter(Disposed) :	Misc. Application/0000588/2023		
	SEBI Appeal	172/2023	DECENT FINANCIAL SERVICES PRIVATE LIMITED Vs. SEBI	India Law Alliance
	Sub Matter(Disposed) :	Misc. Application/0000072/2023		
	Sub Matter(Disposed) :	Misc. Application/0000073/2023		
	Sub Matter(Disposed) :	Misc. Application/0000353/2023		
	SEBI Appeal	173/2023	VSB INVESTMENT PRIVATE LIMITED Vs. SEBI	India Law Alliance
	Sub Matter(Disposed) :	Misc. Application/0000074/2023		
	Sub Matter(Disposed) :	Misc. Application/0000075/2023		
	Sub Matter(Disposed) :	Misc. Application/0000390/2023		
	SEBI Appeal	174/2023	NISHU FINLEASE PRIVATE LIMITED Vs. SEBI	India Law Alliance
	Sub Matter(Disposed) :	Misc. Application/0000076/2023		
	Sub Matter(Disposed) :	Misc. Application/0000077/2023		
	SEBI Appeal	175/2023	HEMANT DHINGRA Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000089/2023		
	Sub Matter(Disposed) :	Misc. Application/0000112/2023		
	Sub Matter(Disposed) :	Misc. Application/0000204/2023		
	SEBI Appeal	176/2023	AVINASH CHANDER MAHAJAN Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0000095/2023		
	Sub Matter(Disposed) :	Misc. Application/0000586/2023		



Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	177/2023	NEELANCHAL HOLDINGS PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000105/2023		
1	SEBI Appeal	178/2023	A AND A CAPITAL SERVICES PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000311/2023		
	Misc. Application	197/2023	SUNIL GODHWANI-DELAY IN REJOINDER Vs. SEBI	India Law Alliance
	(Main Matter Number :SEBI Appeal/0000808/2022)			
	SEBI Appeal	200/2023	Nikhil Holdings Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000782/2023		
	SEBI Appeal	213/2023	PLATINUM INFRASTRUCTURE PVT. LTD. Vs. SEBI	BATHIYA LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000134/2023		
	Sub Matter(Disposed) :	Misc. Application/0000135/2023		
	SEBI Appeal	214/2023	Best Healthcare Private Limited Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000218/2023		
	SEBI Appeal	361/2023	FERN HEALTHCARE PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000404/2023		
	Sub Matter :	Misc. Application/0001340/2023		

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	362/2023	MODLAND WEARS PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0000418/2023		
Sub Matter :		Misc. Application/0001502/2023		
	SEBI Appeal	427/2023	KAVI ARORA Vs. SEBI	FORTIS INDIA LAW ADV
Sub Matter(Disposed) :		Misc. Application/0000619/2023		
Sub Matter(Disposed) :		Misc. Application/0000688/2023		
Sub Matter(Disposed) :		Misc. Application/0000988/2023		
Sub Matter :		Misc. Application/0001206/2023		
	SEBI Appeal	685/2023	MR. HARPAL SINGH Vs. SEBI	ADV. PRAMOD G. KATHANE
Sub Matter(Disposed) :		Misc. Application/0001016/2023		
Sub Matter(Disposed) :		Misc. Application/0001017/2023		
Sub Matter(Disposed) :		Misc. Application/0001018/2023		
Sub Matter(Disposed) :		Misc. Application/0001019/2023		
	Misc. Application	1206/2023	KAVI ARORA-DELAY IN REJOINER Vs. SEBI	FORTIS INDIA LAW ADV
(Main Matter Number :SEBI Appeal/0000427/2023)				
	Misc. Application	1340/2023	FERN HEALTHCARE PVT LTD Vs. SEBI	MINDSPRIGHT LEGAL ADV
(Main Matter Number :SEBI Appeal/0000361/2023)				
	Misc. Application	1502/2023	Modland Wears Pvt Ltd-Delay Vs. SEBI	Mindspright Legal Adv
(Main Matter Number :SEBI Appeal/0000362/2023)				

**89-DISPOSAL-CODE-CGPOWERWTM-AT11.19 AM**

14	SEBI Appeal	875/2022	ADITYA BIRLA FINANCE LIMITED Vs. SEBI	Khaitan and Co
Sub Matter(Disposed) :		Misc. Application/0001282/2022		

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000116/2023		
	SEBI Appeal	961/2022	Mr. V.R.Venkatesh Vs. SEBI	Gaurav Agarwal, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000117/2023		
	Sub Matter(Disposed) :	Misc. Application/0000900/2023		
	SEBI Appeal	962/2022	Gautam Thapar and Ors. Vs. SEBI	Bharucha and Partners
	Sub Matter(Disposed) :	Misc. Application/0000139/2023		
	Sub Matter(Disposed) :	Misc. Application/0000264/2023		
	SEBI Appeal	963/2022	B.Hariharan Vs. SEBI	Regstreet Law Advisors
	Sub Matter(Disposed) :	Misc. Application/0000127/2023		
	SEBI Appeal	964/2022	Indusind Bank Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co.
	Sub Matter(Disposed) :	Misc. Application/0000131/2023		
	SEBI Appeal	965/2022	Madhav Acharya Vs. SEBI	Visesha Law Services
	Sub Matter(Disposed) :	Misc. Application/0000138/2023		

**247-DISPOSAL-COURTCODE-CAPITALAO-AT11.21 AM**

15	SEBI Appeal	44/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
	Sub Matter(Disposed) :	Misc. Application/0000071/2023		
	Sub Matter(Disposed) :	Misc. Application/0000300/2023		
	SEBI Appeal	717/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
	Sub Matter(Disposed) :	Misc. Application/0000229/2024		

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>300-DISPOSAL-COURTCODE-ECOFRIENDLYIPO-AT11.23 AM</u></b>				
16	SEBI Appeal	110/2023	ECO FRIENDLY FOOD PROCESSING PARK LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001776/2022				
<b><u>80-DISPOSAL- COURTCODE-NONCOMPLIANCE-AT 11.25 AM</u></b>				
17	SEBI Appeal	715/2023	KISHORE PUNAMCHAND OSTWAL AND ANR Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
Sub Matter(Disposed) : Misc. Application/0001107/2023				
Sub Matter(Disposed) : Misc. Application/0001441/2023				
Sub Matter(Disposed) : Misc. Application/0001536/2023				
	SEBI Appeal	716/2023	KISHORE PUNAMCHAND OSTWAL HUF Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
Sub Matter(Disposed) : Misc. Application/0001099/2023				
<b><u>817DISPOSAL-COURTCODE-GROWPITALWTM-AT11.28 AM</u></b>				
18	Misc. Application	1414/2023	MK AROMATICS LIMITED-DELAY Vs. BSE LTD	SD AND Associates
(Main Matter Number :SEBI Appeal/0000012/2024)				
	SEBI Appeal	12/2024	MK AROMATICS LIMITED Vs. BSE LTD	SD AND Associates
Sub Matter : Misc. Application/0001414/2023				
<b><u>109-DISPOSAL-COURTCODE-NNMINSPECTION-AT 11.30 AM</u></b>				
19	Misc. Application	126/2024	NNM SECURITIES PVT. LTD.-EXEMPTION Vs. NSEIL	Samyak Law Firm
(Main Matter Number :SEBI Appeal/0000137/2024)				

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :17/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	SEBI Appeal	137/2024	NNM SECURITIES PVT. LTD. Vs. NSEIL	Samyak Law Firm

Sub Matter : Misc. Application/0000126/2024

Sub Matter(Disposed) : Misc. Application/0000127/2024